

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP 138 of 2019 [TP 122 of 2016(CP 27 of 2016)] With
IA 506 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2020**

Name of the Company: Alliance Industries Ltd
V/s
People International & Services Pvt Ltd

Section: 397-398 of the Companies Act, 2013/IA For Adjournment of Hearing

COMMON ORDER

Learned senior counsel Mr. Saurabh Soarkar appeared for the Petitioner.
Learned counsel Mr. Amalpush Shoti appeared for Respondent No.2
Learned senior counsel Mr. Navin Pahwa appeared. Learned counsel Mr. Sandeep Singhi appeared. Learned counsel Mr. Ankit Dubey appeared. Learned counsel Ms. Parini Shah appeared. Learned counsel Mr. Hamesh C Naidu appeared. Learned counsel Ms. Poonam Mathur appeared. Learned counsel Ms. Trisha Baxi appeared. Learned counsel Mr. Bhargav H. appeared. Learned PCS Mr. Sagar Himthani appeared.

Heard learned senior counsel for the Petitioner.

Matter stands adjourned for further argument on 10.12.2020 at 2.00 P.M


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8th day of December, 2020